

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**CP NO.80/2017
OA NO.4261/2015**

New Delhi this the 23rd day of May, 2018

**HON'BLE MRS. JASMINE AHMED, MEMBER (J)
HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)**

Phool Singh,
S/o Sh. Rati Ram,
Trackman(Retired) while working
Under SSE(P.Way) Gurgaon
(Delhi Division)
R/o Village & PO Bhiradha,
Tesh. Farukhnagar,
Distt. Gurgaon(Har). ...Applicant

(By advocate: Ms. Sonika for Mr. Yogesh Sharma)

Versus

1. Sh. A.K. Puthia,
General Manager,
Northern Railway, Baroda House,
New Delhi.
2. Sh. Arun Arora,
Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road, New Delhi. Respondents

(By advocate: Mr. S.M. Arif)

ORDER (ORAL)

HON'BLE MRS. JASMINE AHMED, MEMBER (J):

Learned counsel for the respondents states that the order of this Tribunal has been complied with. A copy of the speaking order passed dated 01.03.2018 has been handed over to the proxy counsel for the applicant and she is satisfied with the said order. The speaking order is taken on record.

2. Accordingly, CP is closed. Notices are discharged.

(Praveen Mahajan)
Member (A)

(Jasmine Ahmed)
Member (J)

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